

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 7th February, 2023

No. HCM/C-54/2013-RC(J)/1885 In suppression of earlier order(s) and Notification(s) in this regard, Hon'ble The Acting Chief Justice, High Court of Manipur is pleased to nominate Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Justice A. Guneshwar Sharma as Portfolio Judges of the Courts Tribunals in the following Judicial districts:

Sl.No	Name of the Hon'ble Judges	Nominated as Portfolio Judge(s) for the Districts of:
1.	Hon'ble Mr. Justice A. Bimol Singh	(1)Imphal West; (2) Thoubal; (3)Senapati; (4) Chandel and (5) Tamenglong
2.	Hon'ble Mr. Justice A. Guneshwar Sharma	(1)Imphal East; (2) Bishnupur; (3) Churachandpur and (4) Ukhrul

By order etc.,



**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 07th February, 2023

No. HCM/C-54/2013-RC(J)/1899 .
Copy to:

1. All the District & Sessions Judge, Manipur.
2. All the Judges of the Family Court, Manipur.
3. All the Special Judges (ND&PS)/(ND&PS) (FTC)/FTCs, Manipur
4. The Joint Director, Manipur Judicial Academy (MJA).
5. The Joint Registrar (Judl)/Admn, High Court of Manipur.
6. The Deputy Registrar (Judl)/(Accounts)/(Admn.), High Court of Manipur
7. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
8. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
10. The P.S to Registrar General, High Court of Manipur.
- ✓ 11. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
12. The Superintendents of (Estt -I/II), High Court of Manipur.
13. The Court Masters, High Court of Manipur.
14. Guard File/Order Book.